

(4)

Central Administrative Tribunal

Principal Bench

O.A. No. 2715 of 2000

New Delhi, dated this the 23rd March, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Dr. M.P. Srivastava,  
Retd. Director, Professor & Head Medicine &  
Cardiology,  
R/o 175, S.F.S. Flats, Munirka Vihar,  
Opp. Jawaharlal Nehru University,  
New Delhi-110067. .... Applicant  
(By Advocate: Shri E.X. Joseph,  
Sr. Counsel)

Versus

1. Govt. of NCT of Delhi through  
the Secretary,  
Ministry of Health & Family Welfare,  
5, Sham Nath Marg, Delhi-110054.

2. Chief Medical Officer,  
SCZ, Begumpur, Malviya Nagar, New Delhi.

3. Administrative Officer,  
Dept. of Health & Family Welfare,  
Govt. of NCT of Delhi,  
5, Sham Nath Marg,  
Delhi-110054. .... Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Joseph prays for permission to withdraw  
the O.A. Permission is granted and the O.A. is  
dismissed as withdrawn.

2. In the event any other relief is to be  
claimed by applicant, it will be open to him to  
represent in respect of the same to respondents for  
disposal in accordance with rules and instructions.

A. Vedavalli  
(Dr. A. Vedavalli)

Member (J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)

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